GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO - 523
ANSWERED ON – 04/02/2026

PM SHRI scheme in Uttarakhand

523 # **Shri Mahendra Bhatt**:

Will the Minister of ***Education*** be pleased to state:

(a) the number of schools selected under the PM SHRI scheme in Uttarakhand in a phased manner;
(b) the total amount of money sanctioned for these schools; and
(c) the specific projects designated to receive the funding?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): The PM SHRI scheme was approved on 7th September, 2022 and for the State of Uttarakhand the schools were selected in FY 2023-24, 2024-25 & 2025-26. Under the PM SHRI scheme, a total of 241 PM SHRI schools have been selected from the State of Uttarakhand. The phase-wise details of the selected PM SHRI schools in the State of Uttarakhand are as follow:

PM SHRI schools selected in various phases	Total PM SHRI schools
First	141
Second	84
Fifth	1
Seventh	15
Total	**241**

(b): The details of funds allocated under the PM SHRI scheme during FY 2023-24, FY 2024-25 and FY 2025-26 to the State of Uttarakhand is as follows:

(₹ in crore)

Financial Year	Approved PAB outlay	Central Share of Approved PAB outlay
2023-24	72.91	65.62
2024-25	130.10	117.09
2025-26	149.07	134.16

Note- Outlay funds include Committed Liability.

(c): Education is a subject in the concurrent list of the Constitution. Under PM SHRI scheme, States/UTs submit proposal by identifying the gaps at the school level. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available. In the State of Uttarakhand, projects related to ICT labs, smart classrooms, biology lab, chemistry lab, physics lab, vocational education, LED lighting, composting facilities etc. have been sanctioned by the PAB.

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